

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/72/2017
NAME OF THE APPLICANT : PARA ENTERPRISES PVT LTD
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
01.	S - RAJENDRAN Practising Company Secretary	Representing Para Enterprises P.E Ltd.	 14/9/17.

ORDER

Heard the submissions of PCS representing the applicant company. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

bc